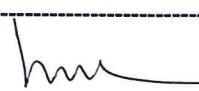


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.98/2017	-	Admission	241-242	Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	UMAMAHESWARI GANESHI 9841095872	ADVOCATE FOR PETITIONER	

**ORDER**

Counsel for petitioner is present. Matter is listed for admission. Heard in part. Tribunal raised objections how petitioner can implead organisations like City Union Bank, Axis Bank and Bajaj Alliance etc and also Income Tax official. List it for further hearing on 15/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**